

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00073/2020

Thursday, this the 21st day of January, 2021

CORAM:

**HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER
HON'BLE Mr.K.V.EAPEN, ADMINISTRATIVE MEMBER**

Aswathy K.A, aged 29 years
W/o.Mr.Tanmoy Das, Sub Post Master
Edakkaliyur Post Office Thrissur Division, Pin – 680515
Now residing at 5B, Durga Bhaban, E1/1, Dakshi Math,
Mahamaya Club Baguiati, Desh Bandhu Nagar
North 24 Parganas West Bengal – 700 059
Mob : 8547868583 ...Applicant

(By Advocate Mrs.Anila Umesh)

versus

1. Union of India represented by the Secretary to Government of India
Department of Posts, Ministry of Communication, Sanchar Bhavan
New Delhi – 110 001
2. Director General of Posts, Directorate of Postal Services
Dak Bhawan, sansad Marg, New Delhi – 110 001
3. The Chief Postmaster General, Office of the Chief Post Master General
West Bengal Postal Circle, Yogayog Bhawan, Kolkata – 700 012
4. Chief Post Master General, Office of the Chief Post Master General
Trivandrum Circle, PMG Junction, Near Planetarium
Thiruvananthapuram, Kerala 695 033
5. The Postmaster General, Office of the Postmaster General

Kolkata Region, Kolkata – 700 012

6. The Postmaster General, Office of Postmaster General
Central Region, Maveli Rd, Ernakulam
Kerala – 682 020
7. Senior Superintendent of Post Offices, East Kolkata Division
Kolkata – 700 014
8. Senior Superintendent of Post Offices, Thrissur Division
Near Income Tax Office, 2nd Floor, H.O Building
Thrissur, Kerala 680 001

....Respondents

(By Advocate : Mr.Anil Ravi,ACGSC)

This application having been heard on 21.1.2021, this Tribunal on the same day delivered the following :

ORDER (ORAL)

HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER

This is an Original Application filed seeking the following relief:

" (i) *To direct the respondent no.3 to approve and include the applicant in the list of transfer under Rule 38 to east Kolkata division in the light of Annexure A1 application.*

(ii) *To direct respondent no.4 to publish a final list as stipulated in the rules by including the applicant.*

(iii) *Pass such other orders as this Honourable Tribunal may deem fit in the facts and circumstance of the case. "*

2. When the matter came up for consideration, counsel for the applicant submits that she is not pressing the Original Application. Hence the Original Application

stands disposed of. No costs.

3. In view of the above order, M.A 180/691/2020 for direction is closed.

(K.V.EAPEN)
ADMINISTRATIVE MEMBER

(P.MADHAVAN)
JUDICIAL MEMBER

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List of Annexures

Annexure A1 - True copy of the application for permanent transfer on spouse quota dated 5.11.2018

Annexure A2 - True copy of the application for temporary transfer on spouse quota dated 26.11.2018

Annexure A3 - A true copy of order dated 7.6.2019 in O.A No.361 of 2019 of this Tribunal

Annexure A4 - A true copy of the application filed under RTI dated 3.4.2019

Annexure A5 - True copy of the reply to Annexure A4 dated 29.4.2019

Annexure A6 - True copy of the reply to Annexure A4 dated 9.5.2019

Annexure A7 - Guidelines for transfer dated 17.1.2019

Annexure A8 - Guidelines for transfer dated 31.7.2018

Annexure A9 - True copy of the O.M providing for spouse quota transfer dated 30.9.2009

Annexure A10 - True copy of the Hysterosalpingography report dated 30.11.2019

Annexure A11 - The true copy of the RTI replies showing number of vacancies in East Kolkata and other nearby divisions

Annexure A12 - True copy of the relevant pages of the waiting list of Rule 38 transfer requests under Inter-circle transfer issued by Maharashtra Circle as Letter No.STA/50-5/IC/MH Circle/2020 dated 25.8.2020

Annexure A13 - True copy of Order No.12-1/2019-SPN-II(Pt.) dated 12.4.2019 issued by the Assistant Director General.

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